

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1928
(TO BE ANSWERED ON THE 7th August 2023)

WATER AERODROMES IN KARNATAKA

1928. SHRI NARAYANA KORAGAPPA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that water aerodromes are planned in Karnataka;
- (b) if so, the details thereof;
- (c) whether any private-public partnership is planned for developing water aerodromes; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): The Government of Karnataka has proposed to develop water aerodromes at Byndoor(Udupi), Kali River Estuary (Karwar), Malpe (Udupi) and Mangaluru (Dakshina Kannada) which are available in the UDAN (Ude Desh ka Aam Nagrik) scheme document.

UDAN is a market driven ongoing scheme. Based on their assessment of demand on particular routes, interested airlines submit their proposals at the time of bidding under UDAN. A water aerodrome which is included in the awarded routes of UDAN and requires upgradation/development for commencement of UDAN operations, is developed under the 'Revival of unserved and underserved airports/heliports/water aerodromes' scheme.

(c) & (d): Under the UDAN scheme, the development of waterside of water-aerodromes will be taken up by the Ministry of Ports Shipping and Waterways (MoPSW) and the land side development will be undertaken by the respective State Government.
